

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4560

ANSWERED ON:07.12.2010

STRENGTHEN POLICING AND LEGAL SYSTEM

Adsul Shri Anandrao Vithoba;Thamaraiselvan Shri R.;Yadav Shri Dharmendra

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to bring a comprehensive law under the Criminal Procedure Code to improve and strengthen policing and the legal system in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received any report from the Law Commission in this regard; and
- (d) if so, the details thereof and the reaction of the Union Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): The Department-related Parliamentary Standing Committee on Home Affairs while examining the Code of Criminal Procedure (Amendment) Bill, 2010 in its 146th Report has recommended that there should be comprehensive review of the Criminal Justice System and introduction of composite draft legislation for revamping of the Criminal Justice System in the country. Earlier also, the Parliamentary Standing Committee in its 111th and 128th Reports recommended that there is an imperative need to reform and rationalize the criminal law of the country by introducing a comprehensive legislation in Parliament instead of bringing amendment Bills in piecemeal. In view of the recommendations of the committee, the Ministry of Law and Justice has been requested to request the Law Commission of India to examine and give a comprehensive report covering all aspects of criminal law so that comprehensive amendments can be made in the various laws viz. IPC, Cr. P.C., Evidence Act, etc. The Law Commission may also take into account the recommendations made by the Malimath Committee and Madhava Menon Committee and other Commissions/ Committees in this regard. Law Minister has informed that he has asked his Ministry to take necessary steps to bring about a comprehensive legislation on the issue.